GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 5711 TO BE ANSWERED ON 26.07.2019

Graded Response Action Plan

5711. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of cities and villages where Graded Response Action Plan (GRAP) for prevention and control of air pollution has been implemented; and
- (b) the number of measurse enforced out of the various steps outlined under GRAP in such areas where the said plan has been implemented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) & (b) Graded Response Action Plan (GRAP) has been formulated and implemented for Delhi-National Capital Region (NCR). A Task force has been constituted to review the air quality status and consequent implementation of GRAP in Delhi-NCR. Based on the recommendation of Task force, various measures have been enforced which inter-alia include:
 - Ban on entry of truck traffic
 - Ban on industrial and construction activities
 - Closure of brick kilns, hot mix plants and stone crushers
 - Closure of coal/biomass industries
 - Efforts for uninterrupted power supply to minimize use of DG sets
 - Intensified mechanical sweeping and water sprinkling
 - Issuance of health advisory
